STATEMENT

Annual Plan 1992-93 to 1995-96 (Uttar Pradesh)

	481			(Rs.	Lakhs)
	Major Heads of Development	Annual Plans			
	•	1992-93	1993-94	1994-95	1995-96
		Actual	Actual	Actual	Actual
		Expend.	Expend.	Expend.	
1.	Agri. & Allied Activities	30041	31113	34887	36718
11.	Rural Development	28758	35196	44266	43742
III.	Special Area Programmes	4267	5597	5982	6600
IV.	Irri. & Flood Control	37905	38417	39577	42848
V.	Energy	162408	101701	102629	93971
VI.	Industry & Minerals	15847	9722	8673	6720
VII.	Transport	34769	32957	46990	46499
VIII.	Communications	0	0	0	0
IX.	Science, Tech. & Environment	273	622	577	843
Χ.	General Economic Services	1128	1 39 5	7205	623 2
XI.	Social Services	54896	66668	95495	116527
XII.	General Services	1228	1570	7 50	2040
	Grand Total	371520	324958	387031	402740

Unauthorised Construction

2299. SHRI RAMCHANDRA VEERAPPA: Will the PRIME MINISTER be pleased to state:

- (a) whether builders are constructing unauthorised construction in J.J. Colony Satya Niketan and Mochi Village in South Delhi;
- (b) if so, the action taken by the Government against these builders; and
- (c) the steps taken by the Government to stop such unauthorised construction in future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Employment for local candidates in Sikkim

2300. SHRI BHIM PRASAD DAHAL: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government employ local candidates in Class III and IV in their offices situated in Sikkim:
 - (b) if not, the reasons therefor; and

(c) the reasons for not holding examination, and interviews at Gangtok?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF (SHRI PARLIAMENTARY **AFFAIRS** S.R. BALASUBRAMONIYAN): (a) to (c). Article 16(2) of the Constitution provides that no citizen shall be discriminated, inter-alia, on grounds of place of birth or place of residence in respect of any employment or office under the State. However, as per the policy of the govt., recruitment to Group C and Group D posts is done on a decentralised basis through Employment Exchanges or other permissible channels in which local candidates get adequate consideration. The Staff Selection Commission which makes recruitment fortechnical Group C posts has a centre at Gangtok for most of its written examinations.

B-2 Status to Jammu City

2301. SHRI CHAMAN LAL GUPTA: Will the PRIME MINISTER be pleased to state:

- (a) whether many organisations including those of the Government employees have been pressing for grant of B-2 status to the capital city of Jammu; and
- (b) the criterion fixed for grant of such a status and reasons for depriving Jammu from such a status?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) Yes, Sir. The State Government Employee's Union as well as the Central Government Employee's Union, based in Jammu City, have been demanding the grant of B2 status to the capital city of Jammu.

(b) B-2 status is granted to a city if its population crosses 4.00 lacs. There was no census conducted in J&K state in 1991. Hence, the accurate population could not be ascertained. The Finance Ministry (Govt. of India), therefore, did not agree to the grant of B-2 status to Jammu city.

LPG Bottling Plant

2302. SHRI CHURCHILL ALEMAO: Will the PRIME MINISTER be pleased to state:

- (a) the per day capacity of the LPG filling plant of Hindustan Petroleum Corporation set up in Kundai Industrial Estate of Ponda Taluka in South Goa;
 - (b) the direct employment generated by this plant;
- (c) whether there is any proposal to set up an additional LPG filling plant in Goa, either by HPC or BPC; and